

GOVERNMENT OF INDIA

MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 2870  
TO BE ANSWERED ON DECEMBER 16, 2015

RELEASE OF FUNDS

No. 2870. SHRI NAGENDRA KUMAR PRADHAN:  
SHRI BAIJAYANT JAY PANDA:  
DR. PRASANNA KUMAR PATASANI:  
SHRI LADU KISHORE SWAIN:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:-

- (a) whether the Government is aware that releasing funds meant to be distributed through the State Government to urban local bodies and other implementing agencies towards the end of the financial year causes problems, including delays for the State Governments and the urban local bodies;
- (b) if so, the details thereof; and
- (c) whether the Government has received a request from the Government of Odisha that funds under the Ministry of Urban Development be released latest by the end of January every year and if so, the details of the actions taken in this regard?

ANSWER

THE MINISTER OF STATE IN  
THE MINISTRY OF URBAN DEVELOPMENT  
(SHRI BABUL SUPRIYO)

(a) & (b): Madam, it is acknowledged that timely fund flows help the States and Urban Local Bodies to plan and execute works better. However, this also largely depends on timely submission of utilisation certificates, complying with relevant procedures and timelines in respect of related projects and schemes by respective States.

(c): No, Madam.

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